

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.116 of 2012

Dated: 29th November, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Nabha Power Ltd. & Anr. ... Appellant(s)
Versus

Punjab State Power Corporation Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Ms. Shagun Jain
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.1
Mr. Sakesh Kumar for R.2

ORDER

We have heard the learned counsel for the parties. The learned counsel for the parties are directed to file their respective additional Written Submissions on or before 10.12.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **11.12.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js